

- (i) Thirty-first Report (Sixteenth Lok Sabha) of the Committee on Energy on Action Taken by the Government on the Recommendations contained in the Fourteenth Report (Sixteenth Lok Sabha) of the Committee on Evaluation of Role, Performance and Functioning of the Power Exchanges, pertaining to the Ministry of Power.
- (ii) Thirty-third Report (Sixteenth Lok Sabha) of the Committee on Energy on Action Taken by the Government on the Recommendations contained in the Seventeenth Report (Sixteenth Lok Sabha) of the Committee on Hydro Power- A Sustainable, Clean and Green Alternative pertaining, to the Ministry of Power.
- (iii) Thirty-fourth Report (Sixteenth Lok Sabha) of the Committee on Energy on Action Taken by the Government on the Recommendations contained in the Thirtieth Report (Sixteenth Lok Sabha) of the Committee on Evaluation of National Electricity Policy – A Review, pertaining to the Ministry of Power.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI K. G. KENYE (Nagaland): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (2017-18):—

- (i) Fiftieth Report on 'Progress of Implementation of BharatNet' relating to the Ministry of Communications (Department of Telecommunications);
- (ii) Fifty-first Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-fifth Report (Sixteenth Lok Sabha) on 'Demands for Grants' (2018-19) of the Ministry of Information and Broadcasting; and
- (iii) Fifty-second Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-eighth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2018-19) of the Ministry of Communications (Department of Posts).